

debate should be held in this House on this subject(Interruptions)

[English]

MR. CHAIRMAN : It will be taken note of.

(Interruptions)

[Translation]

JUSTICE GUMAN MAL LODHA (Pali) : Mr. Chairman, Sir, I have not been given a chance to speak(Interruptions)

MR. CHAIRMAN : Do you know how many members sitting around you have got a chance to speak ? Please sit down you will also be given a chance.

(Interruptions)

[English]

MR. CHAIRMAN : Don't cast aspersions. I do not expect it from you at least. You are justice. I have to fully distribute the time. I have never taken that view.

[Translation]

SHRI BHAKTA CHARAN DAS (Kalahandi) : Mr. Chairman, Sir, the western part of Orissa has been facing the problem of drought continuously for many years. This issue has been raised here time and again but the problem remains unresolved. I am very sorry to say that even the drinking water facility which is essential for everyone, could not be provided to these much debated drought-prone districts.

Mr. Chairman, Sir, the water level has fallen quite low due to continuous drought. The required number of tubewells could not be installed. In Kalahandi district itself more than one hundred cattle like cow and oxens have died and thousands are lying sick. Farmers are unable to provide drinking water to cattle and as a result, they are selling a large number of cattle in nearby areas of Andhra Pradesh and Madhya Pradesh.

People are suffering from various kinds of diseases due to non-availability of drinking water. I would like to know from the hon. Minister whether the problem of drinking water being faced by the most backward area of Orissa will not be solved ? Sir, through you, I demand that 1500 tubewells should be installed in all the drought affected districts of Kalahandi, Naupara, Balangir, Padampur, Sonapur and Bodh and arrangements should be made for drinking water in municipality area.

[English]

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : All right, I will look into the problem.

[Translation]

PROF. PREM SINGH CHANDUMAJRA (Patiala) : Mr. Chairman, Sir, the Government have not done justice to farmers while determining the prices of wheat for this year. As you all are aware that the price of wheat was Rs. 800 per quintal when wheat crop was standing in fields but the day it reached the homes of farmers its prices came down to Rs. 415. Farmers have been given bonus of Rs. 60 which is

a meagre amount. There is discontentment among farmers and they have launched an agitation. Our Minister of Agriculture had visited Punjab and we had given him figures on it. Agriculture is the backbone of our economy and it is incurring losses. Therefore, I would like to say that a comprehensive policy on agriculture should be formulated to make it beneficial. Today, farmers are reeling under debt burden. In the statement made by the hon. Minister of Agriculture, it has been said that the remunerative price of wheat which has been fixed Rs. 415 per quintal and the bonus of Rs. 60 costs Rs. 785 to the Government. The expenditure incurred on storage, transportation and handling of foodgrains and the money embezzled in various scams has also been included in it. I would like to say one more thing that the figures given by the Minister are wrong. He has written a letter to all the M.P.s to mislead them alongwith the farmers. He has written that :-

[English]

"On an analysis of expenditure figures of transporting the wheat from Ludhiana to Chennai and of importing it from Australia to Chennai, it was observed that the cost of both is almost the same, that is, Rs. 720/- per quintal."

[Translation]

It is totally wrong. You all may be aware that transportation charge of foodgrains from Ludhiana is around Rs. 45-50 per quintal. I would like to say that our farmers should be paid the amount which the farmers of foreign countries from where we import wheat, are given.

KUNWAR SARVARAJ SINGH : Sir, the law and order situation has deteriorated in Uttar Pradesh since the coalition Government was formed there. The workers of Samajwadi party are being killed in selective manner there in broad day light. Now-a-days the trinity of lottery, transfers and filing of fake cases against some specific persons in the name of atrocities against harijans are on its peak in U.P. The law and order situation is such that in the coalition Government.....(Interruptions)* Officials are dancing to the tune of politicians in power. The persons - against whom 30 or 40 cases are registered, have not been arrested.

[English]

MR. CHAIRMAN : That word will have to be withdrawn and it will not go on record.

[Translation]

KUNWAR SARVARAJ SINGH : Mr. Chairman, Sir, the students problem has risen in Uttar Pradesh since this Government took over. Farmers are being exploited. The potato produced by them is decaying. The students who had taken Oath in Banaras were killed in the broad day light. The Chairman of a bank in Etawah was murdered. In the same way, murders have been committed in Mainpuri. Communal harmony has been disturbed and communal disturbance was created in Ghaziabad and Mathura.....(Interruptions)

MR. CHAIRMAN : Do you know that law and order situation is a State subject ?

KUNWAR SARVARAJ SINGH : I am raising this issue here because the law and order situation is now out of

*Not Recorded.